NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/304/ (IB)/2017

NAME OF THE PETITIONER(S)

: SYNERGY PUNCHING PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K-BHUVANESWART

COUNSEL FOR PETITIONER

2. K. RATECHTRAN

Respondent

ORDER

Counsel for petitioner present. Counsel for respondent stated that an IRP was appointed in a connected matter by this Bench and prayed time for filing a copy of the same. Time extended at request. Put up on 20.11.2017 at 10.30 A.M.

-sel-

K Anantha Padmanabha Swamy Member (Judicial)